

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:413

ANSWERED ON:04.12.2003

SALE OF CONTAMINATED WATER/RAIL NEER AT RAILWAY STATION  
NEDURUMALLI JANARDHANA REDDY

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Government are aware of the sale of contaminated water/tap water in Rail Neer at railway station as reported in "Times of India" dated September 27, 2003;

(b) if so, the facts thereof;

(c) whether any inquiry has been conducted to find out the officials or agencies responsible for supplying the tap water and thus duping the passengers; and

(d) if so, the result of the inquiry and the punishment awarded to the responsible officials/agencies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BASANAGOUDA R. PATIL )

(a) & (b) Yes, Sir. A surprise inspection was conducted by Hon'ble Minister of State for Railways at Old Delhi Railway station on 25.09.2003 and some deficiencies were noticed in the sealing of Rail Neer bottles and it appeared as if these had been refilled by vendors of four stalls/trolleys. Indian Railways Catering and Tourism Corporation Ltd.(IRCTC) hastaken immediate steps to improve the quality of seal caps.

(c) & (d) An in-depth enquiry was conducted by Northern Railway and IRCTC which has revealed that there was no complicity on the part of any Railway Official. However, vendors of stalls/trolleys responsible for selling refilled Rail Neer bottles at Old Delhi station were punished suitably. Preventive checks have since been intensified by the Northern Railway to curb filling of tap water in Rail Neer bottles.